

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

APPEAL 15/2024 In C.P. (IB)/4488(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.07.2024

NAME OF THE PARTIES: **IDFC BANK LIMITED V/s ASHAPURA**
INTIMATES FASHION LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

APPEAL 15/2024 –

1. Adv. Chaitanya Shirasao i/b Adv. Gunjan Chaubey, Adv. Vinay Kate appeared for the Appellant.
2. Ms. Mitali Bhatt, Advocate a/w Mr. Ayush Rajani, Advocate i/b AKR Legal appeared for the Respondent/Liquidator.
3. Learned Counsel for the Applicant and Respondent has placed on record written notes of arguments.
4. Heard and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)